

F. No. J-11017/5/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated the 17th March, 2023

ORDER

The President is pleased to **engage** following two Advocates as Senior Panel Counsel for conducting Central Government litigation (except Taxation matters) before the High Court of Himachal Pradesh and Central Administrative Tribunal, Circuit Bench, both at Shimla, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

AND

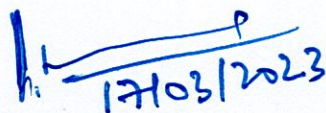
CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH AT SHIMLA

SENIOR PANEL COUNSEL

Sl. No.	Name of Counsel	Contact details	Enrollment No.
1.	Shri Nand Lal Thakur	S/o Shri Laxman Singh, Village Suketi, PO Bagasaid, Tehsil Thunag, District Mandi, Himachal Pradesh Mob: 9816657999 Email: advocatenandan9@gmail.com	HIM/198/2006
2.	Mrs. Svaneel Jaswal	Poonam Hotel Complex, Village Nagali, PO Barog, District Solan, Himachal Pradesh Mob: 9815888622 Email: svaneljaswal@gmail.com	P/2235/2009

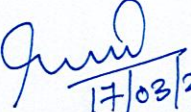
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. Shri Balram Sharma, Deputy SGI for High Court of Himachal Pradesh at Shimla.
4. The Registrar, High Court of Himachal Pradesh at Shimla.
5. The Registrar, Central Administrative Tribunal, Circuit Bench at Shimla.
6. The two Sr. Panel Counsel as mentioned above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India'.
10. Office/Spare copies.


17/03/2023

(Lakka Muneswara Rao)
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